



THE HIGH COURT OF KERALA

**023782**

F4 - 020898/2019

Kochi: 682 031  
Dated :11.03.2019

**OFFICIAL MEMORANDUM**

Sub: Physical verification of books in the Chief Justice  
V.S Malimath Staff Library- return of books - reg -

All the members of the Chief Justice V.S. Malimath Staff Library are directed to return the books taken by them on or before 22.03.2019 (Friday) for physical verification and further informed that books will not be issued from the Staff Library after 22.03.2019 until the verification is over.

(By order)

*Aney Joseph*  
Aney Joseph  
Joint Registrar  
(for Registrar General)  
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To

The Joint Registrars, Deputy Registrars, High Court.  
The Finance Officer, High Court.  
The Protocol Officer, High Court.  
The Public Relations Officer, High Court .  
The Private Secretary to the Chief Justice, High Court.  
The Assistant Registrars, High Court.  
The Court Officer to the Chief Justice, High Court.  
The Assistant Public Relations Officer, High Court.  
The Accounts Officer, High Court.  
The Personal Assistant to the Chief Justice, High Court.  
The Additional Personal Assistant to the Chief Justice, High Court.  
The Confidential Assistants to the Registrars, High Court.  
All Sections, High Court.  
All Private Secretaries to Judges.  
The Administrative Records Section, High Court.  
The Notice Board, High Court.  
The File.